

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1072 of 2019

IN THE MATTER OF:

Rahul Shukla

...Appellant

Versus

State Bank of India & Ors.

...Respondents

For Appellant:

Shri Piyush Singh, Shri Abhijeet Sinha and Shri Aditya Shukla, Advocates

For Respondents:

**Shri Ramji Srinivasan, Sr. Advocate with Shri Madhav Kanoria, Ms. Srideepa Bhattacharya and Ms. Sylona Mohapatra, Advocates (SBI)
Shri Abhinav Vashisht, Sr. Advocate with Shri Zeeshan Khan, Advocate (for RP)**

O R D E R

10.01.2020

Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 30.01.2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md